

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/03/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/443/2018
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : Sundharabuddhan.N
NAME OF THE RESPONDENTS : D.Premchandran (In the matter of P dot G Constructions pvt ltd)
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	E. OMDPRAKASH Senior Counsel	Counsel for Appellant	V.M. [Signature]
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for P. Elayappan Kumar.

V. M. Karthika

for Ramalingam K Associates.


SUNDAREJAN
(S) NARARAJAN
(newly appointed RP.)

[Signature]

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ORDER

Counsel for Applicant present. Interim Resolution Professional present. Perused the Application. Heard the Counsel for Applicant. It appears that in the light of the order passed in MA/421/2018 filed in CP/193/IB/2018, the MA is required to be referred to the RP as representation on behalf of the Home Buyers and the RP after perusal of the same, will redress the genuine grievances of the Home Buyers. Accordingly, MA/443/2018 filed in CP/193/IB/2018 stands **disposed of**.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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